

Item No.26

M.A. No.853/2003 IN
M.A. No.854/2003
O.A. No.2938/2002

10.3.2003

Present : Shri Deepak Verma, learned counsel for
applicant

Shri R.P. Aggarwal, learned counsel for
respondents

MA 854/2003

Condonation of delay in filing the misc.
application for extension of time for implementation
of order dated 13.11.2002 is allowed.

MA 853/2003

The sole prayer made is extension of time to
comply with the orders passed by this Tribunal.
Keeping in view the totality of the facts, time is
extended upto 30.6.2003.

MA 853/2003 is disposed of.


(S.K. Malhotra)
Member (A)


(V.S. Aggarwal)
Chairman

/ravi/